# GOVERNMENT OF INDIA MINISTRY OFHUMAN RESOURCE DEVELOPMENT RAJYA SABHA

## **QUESTION NO12.11.2010**

## **ANSWERED ON**

# **IMPLEMENTATION AND REVIEW OF SSA IN UTTAR PRADESH**

561 SHRI KALRAJ MISHRA

Will the Minister of COALCOALCOALCOALCOALHUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) the status of implementation of 'Sarva Shiksha Abhiyan' Progamme in Uttar Pradesh;
- (b) whether periodical review meetings are held to implement this programme successfully;
- (c) the if so, the outcome of those meetings; and
- (d) the details of action taken by Government so that children could gain maximum from this programme?

## **ANSWER**

### MINISTR OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

## (SMT D. PURANDESWARI)

- (a) to (d): Sarva Shiksha Abhiyan (SSA) is being implemented in all the districts of Uttar Pradesh since 2001-02. The details of the progress of implementation of major interventions under SSA, since inception of the programme, are as under:-
- Ø 16,461 new primary schools and 28,327 new upper primary schools have been provided in un-served habitations to provide access to elementary education;
- Ø Buildings for 16,390 primary schools and 27,115 upper primary schools have been constructed;
- Ø 2,35,770 additional classroom, 8,476 toilets have been constructed and 9454 hand-pumps have been installed to strengthen the infrastructure facilities;
- Ø 1,05,041 posts of teachers and 1,71,119 posts of shiksha mitras have been sanctioned under SSA. This has resulted in substantial improvement in Pupil Teacher Ratio (PTR) at primary 44:1 and 42:1 at upper primary;
- Ø Massive training of teachers is done every year to handle multi grade and multi level situation;
- Ø Free textbooks have been provided to 1,47,84,400 children during 2010-11;
- Ø 454 KGBVs have been established in educationally backward blocks to provide residential schooling for girls of disadvantaged groups in classes 6–8.

For effective implementation of SSA, a rigorous monitoring system has been put in place, which includes inter-alia, submission of monthly / quarterly progress reports and periodic review meetings by States, field level monitoring through reputed Institutes of Social Science and University Departments of Education, as also independent review missions on programme progress. In addition, statutory and independent annual financial and concurrent financial reviews are conducted under SSA.